

R. L. BHATIA (a) Yes Sir .

84.40%.

(b) to (d) The information is being collected and will be placed on the Table of the House.

(d) Government has evolved a policy to encourage private participation in generation as well as distribution of electricity.

[*Translation*]

(e) Details of the policy to encourage private investment in the power sector are given in the attached Statement.

### **Privatisation of Electrification Process**

### **STATEMENT**

1517. SHRI RAJVEER SINGH: Will the Minister of POWER be pleased to state:

*Details of the policy to encourage greater private investments in power generation and distribution to tap additionality of resources.*

(a) the percentage of electrification during the year 1992-93 in the country as a whole ;

(b) the approximate amount spent thereon;

(c) the ratio in which the rural and urban areas have been electrified separately;

(d) whether the Government propose to privatise the process of electrification in the country; and

(e) if so, the details thereof ?

The following are the details of the scheme to encourage greater private sector participation in the electricity generating supply and distribution;

- The Indian Electricity Act, 1910 and the Electricity (Supply) Act, 1948 have been amended to bring about a new legal, administrative and financial environment for private enterprises in the Electricity Sector.

- Private sector can set up thermal projects (coal/gas) and hydel projects and wind/solar energy project of any size.

- Electricity Projects where the total outlay does not exceed Rs. 25 crores need not be submitted to the Central Electricity Authority for concurrence.

- Private sector companies can set up enterprises to operate either as licenses or as generating companies.

- All private companies entering the Electricity Sector hereafter will be allowed a debt-equity ratio upto 4:1

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P. V. RANGAYYANAI DU) (a) For the year 1992-93, 4240 villages were targeted for electrification on All-India basis. Against these targets, 3726 villages (provisional) constituting 87.9% were declared as electrified. Cumulatively, 84.4% villages have been declared as electrified by the end of March, 1993 on All-India basis.

(b) The allocation for the year 1992-93 for rural electrification programme was Rs. 596.72 crores.

(c) While most of the urban areas are already electrified, the level of village electrification by the end of March, 1993 was